

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.162/97

2

Between:

Date of Order: 18.2.97

J.Dali Naidu

Applicant

And

1. Sub Divisional Inspector, (Postal),
Srikakulam (East), Sub Division,
Srikakulam.
2. M.Divakara Rao, Newly Appointed EDMC,
Devadi (Vill & Post), Narsannapeta (Mandal),
Srikakulam District.
3. The Regional Postmaster General,
Visakhapatnam.

Respondents.

Counsel for the Applicant : Mr.B.Appa Rao

Counsel for the Respondents : Mr.N.V.Raghava Reddy

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (B)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

This O.A. is filed challenging the appointment of Shri M.Divakar Rao as EDMC, Devadi Post & Village, Narsannapeta Mandal, Srikakulam District. The learned counsel for the applicant submitted that he is withdrawing this O.A. Hence the O.A. is dismissed as withdrawn.

[Signature]
21-2-97
DEPUTY REGISTRAR(J)

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O.A.NO.162/97

Copy to:

1. The Sub Divisional Inspector (Postal)
Srikakulam (East), Sub Division,
Srikakulam
2. M.Divakara Rao, EDMC, Devadi (Will & Post),
Narasannapeta(Mandal), Srikakulam District.
3. The Regional Postmaster General,
Visakhapatnam.
4. One copy to Mr.B.Appa Rao, Advocate,
3-4-863, Barkatpura, Hyderabad.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC,
CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One duplicate copy.

YLKR

8/26/97

TYPED BY _____ CHECKED BY _____
COMPARED BY _____ APPROVED BY _____

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 18/2/97

Order/Judgement
R.P/C.P/M.A.NO.

in

O.A.NO. 162/97

~~ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
DISMISSED FOR DEFAULT
ORDERED/REJECTED
NO ORDER AS TO COSTS.~~

II COURT

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